

ITEM NO.42

COURT NO.12

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s). 241/2022

LAWINDER KUMAR

Petitioner(s)

VERSUS

STATE (N.C.T.) OF DELHI & ORS.

Respondent(s)

(FOR ADMISSION and IA No.87431/2022-EX-PARTE AD-INTERIM RELIEF and IA No.91691/2022-EXEMPTION FROM FILING O.T. and IA No.87432/2022-EXEMPTION FROM FILING O.T. and IA No.91690/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

W.P.(Cr1.) No. 227/2022 (PIL-W)

(FOR ADMISSION and IA No.84806/2022-EXEMPTION FROM FILING O.T.)

Date : 11-07-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Mr. Vikram Chaudhri, Sr. Adv.
Mr. Sangram S. Saron, Adv.
Mr. Nikhil Jain, AOR
Mr. Akshai Malik, Adv.
Mr. Vishal Chopra, Adv.

Mr. Namit Saxena, AOR
Mr. Sarthak Chaturvedi, Adv.
Mr. Shubham Jaiswal, Adv.
Mr. Awnish Maithani, Adv.
Mr. Sudhanshu Chandra, Adv.
Ms. Anushka Misra, Adv.

For Respondent(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Anmol Rattan Sidhu, AG
Mr. Pratham Sethi, Adv.
Mr. R.K. Rathore, Adv.
Mr. Shiv K. Sharma, Adv.
Mr. Raghav Gulati, Adv.
Ms. Jaspreet Gogia, AOR

UPON hearing the counsel the Court made the following

O R D E R

Writ Petition(s)(Criminal) No(s). 241/2022

List on 18.07.2022.

Let an advance copy of the petition be served upon the caveator(s)

In the meantime, the respondent who appears on caveat may file counter affidavit.

Writ Petition (Cr1.) No. 227/2022

Learned counsel for the petitioner, on instructions, seeks leave of this Court to withdraw this writ petition. The writ petition is accordingly dismissed as withdrawn.

(BEENA JOLLY)
COURT MASTER (NSH)

(ASHWANI THAKUR)
ASTT. REGISTRAR-cum-PS